

Central Administrative Tribunal Principal Bench, New Delhi

CP No. 35/2021 O.A. No.1898/2020

This the 7th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Shri Dilbagh,
S/o Shri Baljeet Singh,
Age about 30 year,
R/o 430/18, Kukhija colony,
Pipal Wali Gali No. 12,
Jatal Road, Panipat
Haryana ... Petitioner

(through Advocate: Shri Manjeet Singh Reen)

Versus

Ministry of Railway & others: through

- Shri Sushant Kumar Mishra, Secretary, Ministry of Railway, Rail Bhawan, Railway Board, New Delhi.
- 2. Shri A.K. Puthia General Manager, Northern Railway, Baroda House, New Delhi
- 3. Shri S.C. Jain,
 Divisional Railway Manager,
 Northern Railway,
 State Entry Road,
 New Delhi.

Respondents

(through Advocate: Shri Shailendra Tiwary)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

Redministrative of the contractive of the contracti

At the outset, it is submitted by Shri Shailendra Tiwary, learned counsel for the respondents, that the directions of this Tribunal in the aforesaid OA have been fully complied with by the respondents by passing an order dated 30.03.2021, a copy of which has been sent by the respondents to the petitioner herein by Speed Post. He also submits that he has sent a copy of the said order to Shri Manjeet Singh Reen, learned counsel for petitioner and Shri Reen accepts the receipt thereof.

2. In view of the aforesaid, present CP is closed. Notices issued to the respondents are discharged. However, the petitioner shall be at liberty to challenge the order dated 30.03.2021, if any other grievance still survives and if so advised.

(R.N. Singh) Member (J) (A. K. Bishnoi)
Member (A)

daya/shilpi